

OA 153/52

13.4.52

Hon. Mr. Justice V.C. Srinivasan, VC  
Hon. Mr. A.B. Grover, DM

(32)

Issue notice to show cause  
as to why the petition is not  
admitted. Counter may be filed  
within 4 weeks, rejoinder within  
2 weeks thereafter. List-  
for admission 27/5/52.

VC

DM.

J

27-5-52

OR

Hon. Mr. Justice V.C. Srinivasan, Notices issued

V.C.

24/4/52

Hon. Mr. A.B. Grover

Disregard  
notice return  
back for opp.  
No. 2 &

This application is in  
respect of Homoeopathic  
Drug Research Institute,  
Lucknow. No notification  
in respect of the same  
has yet been issued and  
consequently, this tribunal  
is not competent to entertain  
this application regarding  
this particular society.  
Accordingly, the application  
is rejected.

or  
No CA  
26/5/52

Red Copy  
O.P. Mune  
C/O V.K. Chaudhary  
Addressee.  
24.7.52 (Ug)

Received  
11-11-52

DM.

VC